

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

SUPPLEMENTARY LIST
LISTED ON : 14.07.2015
Court No. 6
Item No. 108

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 26896 OF 2013
WITH PRAYER FOR INTERIM RELIEF
WITH
INTERLOCUTORY APPLICATION NO. 2
(Application for Directions)
AND
INTERLOCUTORY APPLICATION NOS. 3 & 4
(Application for Impleadment as Respondent filed by Mr. Nikhil Majithia & Mr. Yadav
Narendra Singh, Advocates)

RAM RATTAN SINGH

...PETITIONER

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

OFFICE REPORT

The matter along with connected matters was listed before the Hon'ble Court on 17.09.2014, when the Court was pleased to pass the following Order:

“On the request of learned counsel for Union
of India, the matters are adjourned.”

Service of show cause notice is complete in this matter.

It is submitted that I.A. No. 2 (Application for Directions) filed by Counsel for the Petitioner was listed before the Hon'ble Court on 17.04.2015, when the Court was pleased to pass the following order:

“Issue notice in I.A.No.2/2015. ”

Accordingly notice on I.A. No. 2 was issued to all the respondents through Mr. C. D. Singh, Advocate but no reply has been filed so far.

It is submitted that Mr. Nikhil Majithia & Mr. Yadav Narendra Singh, Advocates have on 24.04.2015 and 27.04.2015 filed separate applications for impleadment as respondent. The said applications are registered as I.A. Nos. 3 & 4 respectively.(copy enclosed)

The matter along with applications above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 13th day of July, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Purushottam Sharma Tripathi, Advocate

Mr. C. D. Singh, Advocate

Mr. Nikhil Majithia, Advocate

Mr. Yadav Narender Singh, Advocate

ASSISTANT REGISTRAR